COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1588 OF 2018
IN
DFR NO. 4354 OF 2018

Dated : 27th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Aravanti Renewable Energy Private Limited ...Appellant(s)
Vs.
Bangalore Electricity Supply Company Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-1

ORDER

IA NO. 1588 OF 2018
(Appl. for Urgent Listing)

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, Registry is directed to list the appeal on ***30.11.2018.***

The application is disposed of.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt